

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Schema Enterprises Private Limited Date of Commencement of Liquidation: 13-12-2024; List of Stakeholders as on Date: 16-01-2025; Name of IP: Mr. Arun Kapoor; Process Number: 1; Last 5 digit of registration number: 10230

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		7282309		7282309				NA
2	Liquidation costs incurred till date		19782		19782				NA
3	Secured financial creditors	2	618436781	2	467820865.5		44357068	106258847.5	Annexure 3
4	Unsecured financial creditors	34	1495589053	24	801628344	0	660150815	33809894	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	4	128371454	3	127646126	0	0	725328	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	2264882	1	376260	0	1888622	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	106664372	0	0	0	106664372	0	Annexure 9
Total		46	2358628633	30	1404773686.5	0	813060877	140794069.5	